

**ADDRESS BY HON'BLE THE CHIEF JUSTICE SHRI  
DIPANKAR DATTA, AT THE FULL COURT REFERENCE IN  
THE MEMORY OF LATE SHREEKANT CHHAGANLAL  
MALTE, FORMER JUDGE OF THE BOMBAY HIGH COURT,  
ON 4<sup>TH</sup> MAY, 2022 AT 10 AM, IN COURT ROOM NO.46,  
MAIN BUILDING, HIGH COURT, MUMBAI.**

**My esteemed sister and brother Judges,**

**Shri Anil Singh,  
Additional Solicitor General of India**

**Shri Vasant D. Salunke,  
Chairman, Bar Council of Maharashtra & Goa**

**Shri Nitin Thakker,  
President, Bombay Bar Association**

**Mrs. Anjali Helekar,  
Vice-President, Advocates' Association of Western  
India**

**Shri Kaiwan Kalyaniwala,  
President, Bombay Incorporated Law Society.**

**Esteemed Senior Advocates and other learned members  
of the Bar,**

**Bereaved Members of the Malte family,**

**Members of the Registry and the staff,**

**Ladies and Gentlemen!**

We have gathered this morning to pay our respectful homage to late Justice Shreekant Chhaganlal Malte, a distinguished former Judge of the Bombay High Court as well as Judge of the Punjab & Haryana High Court, who departed for his heavenly abode on 23<sup>rd</sup> March, 2022.

Justice Malte was born on 3<sup>rd</sup> November, 1936. He hailed from Erandol, Taluka Erandol, District Jalgaon. After completing his school education from Erandol High School, Erandol (East Khandesh), Justice Malte graduated in Commerce in the year 1957 from Holkar College at Indore affiliated to Agra University. Thereafter, taking inspiration from his father, who was an advocate, Justice Malte graduated

in Law from the University College of Law affiliated to Nagpur University, Nagpur. Justice Malte enrolled himself as a lawyer and started practicing from 1960. While practicing law, His Lordship had also completed his Masters in Commerce in 1961 from Pune University.

Justice Malte began his practice in the District Court at Jalgaon. His Lordship worked as an Honorary Assistant to the District Government Pleader & Public Prosecutor, Jalgaon from 1964 to 1970. Thereafter, His Lordship served as an Additional Government Pleader and Additional Public Prosecutor, Jalgaon from 1970 till 1982. Having joined the Maharashtra Judicial Service as an Additional District Judge, His Lordship was posted at Dhule on 6<sup>th</sup> April, 1982. From 1982 to 1994, Justice Malte worked in various capacities such as Joint Judge at Akola and Pune, as District Judge at Osmanabad, Amravati, Ahmednagar & Thane, as Secretary Cum Senior Legal Adviser, Law & Judiciary Department, Maharashtra State. Eventually, His Lordship was elevated as a permanent Judge of the Bombay High Court on 6<sup>th</sup> October, 1994. His Lordship was transferred to the Punjab & Haryana High Court on 1<sup>st</sup> November, 1994 and demitted office as a Judge of such High Court on 31<sup>st</sup> November, 1998. Those were the times when Hon'ble Judges immediately after appointment were sent on transfer and as a result, His Lordship was unable to serve the State as a Judge even for a month.

Be that as it may, during his tenure of a little less than four years as a Judge, Justice Malte delivered several judgments on different branches of law.

Post retirement, His Lordship worked as a Presiding Officer for University & College Tribunal, Aurangabad. His Lordship had also actively involved himself in Lok-Adalats conducted by the High Court. In addition thereto, His Lordship had also functioned as arbitrator in a number of matters and resolved disputes between various parties.

Beyond his professional career, His Lordship had dedicated his services to social work, especially for handicapped children. His Lordship had great interest in fine arts like drawing on hand paper by nail, playing the flute, etc.

His Lordship is survived by his wife Smt. Shubhada, who is a homemaker; son – Uday, a practicing advocate at Aurangabad since 1988 and a daughter – Anjali, who is also an advocate and settled in Pune.

On behalf of my esteemed colleagues and on my personal behalf, I extend heartfelt condolences to the members of the bereaved family. I pray that the Almighty give them the strength to bear the irreplaceable loss and also pray that the noble soul of Justice Malte attains "sadgati".

Om Shanti ! Shanti !! Shanti !!!

**ADDRESS BY SHRI ANIL C. SINGH, ADDITIONAL SOLICITOR GENERAL OF INDIA, AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE SHREEKANT CHHAGANLAL MALTE, FORMER JUDGE OF THE BOMBAY HIGH COURT, ON 4<sup>TH</sup> MAY, 2022 AT 10 AM, IN COURT ROOM NO.46, MAIN BUILDING, HIGH COURT, MUMBAI.**

**The Hon'ble Chief Justice,**

**Hon'ble Judges of this Court,**

**Shri Vasant D. Salunke,  
Chairman, Bar Council of Maharashtra & Goa**

**Shri Nitin Thakker,  
President, Bombay Bar Association**

**Mrs.Anjali Helekar,  
Vice-President, Advocates' Association of Western  
India**

**Shri Kaiwan Kalyaniwala,  
President, Bombay Incorporated Law Society.**

**Esteemed Senior Advocates and other learned members  
of the Bar,**

**Bereaved Members of the Malte family,**

**Members of the Registry and the staff,**

**Ladies and Gentlemen!**

We assemble this morning to pay our respectful homage and respect to late Justice S. C. Malte, who left for his heavenly abode. I share the sentiments expressed by the Hon'ble Chief Justice.

Justice Malte practiced at District Court and subordinate Court at Jalgaon in Civil and Criminal matters. He worked as a Honorary Assistant to the District Government Pleader and Public Prosecutor before he was appointed as additional district Judge in 1982. In 1994, Justice Malte was appointed as a judge of High Court of Bombay and was transferred to High Court of Punjab & Haryana from where he retired in the year 1998.

Justice Malte was an expert in the field of Criminal Law. Justice Malte was soft spoken, humble and a highly intellectual person. He was loved and respected by his colleagues, friends and peers alike. He was an avid reader and most of all a staunch support of the junior members of the Bar. Justice Malte encouraged juniors to exceed in their profession and always gave them a chance to argue the matter before him.

Justice Malte was extremely quick on the uptake of the law and decided matters quickly. He took care to understand the arguments advanced before him and always gave judgments in a logical and clear manner.

Justice Malte had a humanitarian approach towards life. He and few other retired members of the judiciary had written letter to the then Chief Justice of India informing him about the stringent rules that existed at that time for the retired Judges of the Court to obtain medical treatment under the High Court Judges salaries and Conditions of Service Act, 1954, which provided for medical facilities for retired Judges. The joint letter written by Justice Malte and a few other members of the judiciary was converted into a suo-motu writ petition and heard by a Division Bench of this Court. The petition was allowed and the State Government was directed to frame rules in order to make medical assistance more accessible to the retired Judges of the Hon'ble High Court. The Ministry of Health, who was the respondent in the matter, carried the matter to the Supreme Court, which was ultimately withdrawn. Thus, it is seen that Justice Malte even after retirement was very active in public life and strived to bring about a reform in the manner such as this. His zest and active participation in public life is admired by everybody.

Justice Malte will truly be missed by Judges and lawyers alike. His demise is an immense loss to the Nation and the legal fraternity.

I offer my deepest condolences to his family and pray that he may rest in eternal peace.

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**ADDRESS BY SHRI VASANT D. SALUNKE, CHAIRMAN,  
BAR COUNCIL OF MAHARASHTRA & GOA, AT THE FULL  
COURT REFERENCE IN THE MEMORY OF LATE  
SHREEKANT CHHAGANLAL MALTE, FORMER JUDGE OF  
THE BOMBAY HIGH COURT, ON 4<sup>TH</sup> MAY, 2022 AT 10  
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**Esteemed Senior Advocates and other learned members  
of the Bar,**

**Bereaved Members of the Malte family,**

**Members of the Registry and the staff,**

**Ladies and Gentlemen!**

It is with deep sense of sorrow that we have come to condone the passing away of Shri Justice S. C. Malte, former Judge, High Court, Bombay, who left for the heavenly abode on 23<sup>rd</sup> March, 2022 at Aurangabad.

Late Shri Justice Shreekant Chhaganlal Malte was born on 3<sup>rd</sup> November, 1936 in the family of advocate at Erandol. He completed his school education at Erandol and obtained B.Com. degree from Holkar College, Indore, Agra University and completed Law Degree course from Nagpur University in 1959. He passed Bar Council Examination and enrolled as an advocate with the Bar Council on 15<sup>th</sup> October, 1960, and

started practice in District Court, Jalgaon. During the practice, Justice Malte has completed M.Com. degree course from Pune University. He worked as an Assistant to District Government Pleader at Jalgaon. His Lordship also worked as an Additional Government Pleader and Public Prosecutor at Jalgaon. His Lordship was selected for the post of District Judge and appointed on 6<sup>th</sup> April, 1982. His Lordship worked at different district places. He also worked as Secretary-cum-Senior Legal Adviser of Law & Judiciary Department. His Lordship was elevated as a Judge of the High Court, Bombay, on 6<sup>th</sup> October, 1994 and worked as a Judge of Punjab & Haryana High Court and known for his best and strict administration. His Lordship delivered several judgments on different law settling the legal position.

Late Shri Justice S. C. Malte was a player of badminton and tennis. He was known for his hobbies, specially drawing on hand paper by nail. After retirement as a High Court Judge, Justice Malte presided over University and College Tribunal at Aurangabad, acted as an arbitrator and participated in several Lokadalats arranged by the High Court. He was my neighbourer. I personally know that Justice Malte has written two hundred pages about his experience as an advocate and a Judge of the trial judiciary and High Court, which will be useful for the upcoming generation in the legal fraternity. His Lordship was known in the locality as a good human being. He was man of principle. His Lordship has left this world on 23<sup>rd</sup> March, 2022 leaving behind his wife, son Mr. Uday Malte, advocate Anjali Malte, a daughter and educated family.

I myself personally and as a Chairman of the Bar Council of Maharashtra & Goa pay homage to the departed soul on behalf of all the advocates from the State of Maharashtra and Goa. I pray God to rest the departed soul into peace.

Om Shanti ! Shanti !! Shanti !!!

**ADDRESS BY SHRI NITIN THAKKER, PRESIDENT,  
BOMBAY BAR ASSOCIATION, AT THE FULL COURT  
REFERENCE IN THE MEMORY OF LATE SHREEKANT  
CHHAGANLAL MALTE, FORMER JUDGE OF THE BOMBAY  
HIGH COURT, ON 4<sup>TH</sup> MAY, 2022 AT 10 AM, IN COURT  
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Vice-President, Advocates' Association of Western  
India**

**Shri Kaiwan Kalyaniwala,  
President, Bombay Incorporated Law Society.**

**Esteemed Senior Advocates and other learned members  
of the Bar,**

**Bereaved Members of the Malte family,**

**Members of the Registry and the staff,**

**Ladies and Gentlemen!**

We have gathered today to pay our respectful homage to Justice Malte who commenced his final journey on 23rd March, 2022 at a ripe age of 86 Years.

I fully associate myself with the sentiments expressed by my lord the Chief Justice and the previous speakers.

From what I have learnt in interaction with his son Shri Yash Malte, who is also an advocate practicing mainly at Aurangabad bench of High Court, Justice Malte had other interests in life like he was fond of playing flute. He was also creating embossed paintings by pressing nails.

His love for sports and particularly badminton, tennis and swimming kept him fit. His secret for longevity seems to be his regular swims which he continued till January 2022 before the onset of the 3rd wave.

He was fit and alert and used to self-drive his car.

He endured 2 heart attacks in 1996 and a bypass surgery. In September 2021 he endured an angioplasty. In spite of this setback he continued his social activities.

After retirement he involved himself in social work and was connected with institution which worked for upliftment of handicapped persons.

We have lost a very good human being in his passing away.

On behalf of myself and Bombay Bar Association we express our deep sense of sorrow and extend our heartfelt condolences to the family members of Justice Malte.

May his soul rest in eternal peace.

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**ADDRESS BY MRS. ANJALI HELEKAR, VICE-PRESIDENT, ADVOCATES' ASSOCIATION OF WESTERN INDIA, AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE SHREEKANT CHHAGANLAL MALTE, FORMER JUDGE OF THE BOMBAY HIGH COURT, ON 4<sup>TH</sup> MAY, 2022 AT 10 AM, IN COURT ROOM NO.46, MAIN BUILDING, HIGH COURT, MUMBAI.**

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President, Bombay Bar Association**

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President, Bombay Incorporated Law Society.**

**Esteemed Senior Advocates and other learned members  
of the Bar,**

**Bereaved Members of the Malte family,**

**Members of the Registry and the staff,**

**Ladies and Gentlemen!**

I am here to pay respectful homage to late Hon'ble Justice S. C. Malte and offer sincere condolences on behalf of the Advocates' Association of Western India.

Justice S. C. Malte was born on 31<sup>st</sup> November 1936. He had acquired educational qualification of M. A. and L. L. M. He was enrolled as advocate on 15<sup>th</sup> October 1960 and practiced in District Court and subordinate Court at Jalgaon in Civil and Criminal matters. Hon'ble Justice Malte also worked as Honorary Assistant to the District Government Pleader and Public Prosecutor from 1964 to 1970. From 1970 till March 1982, Additional District Government Pleader and Additional Public Prosecutor, Jalgaon. His Lordship was appointed as

Additional District Judge on 6<sup>th</sup> April, 1982. Thereafter, His Lordship also worked as Secretary-cum-Senior Legal Advisor in the Law and Judiciary Department of the State of Maharashtra from December 1990 to 1991. His Lordship was appointed as permanent Judge of the Bombay High Court from 6<sup>th</sup> October 1994 and was transferred to Punjab and Haryana High Court on 1<sup>st</sup> November 1994 and retired on 31<sup>st</sup> November 1998.

Difficulties faced by former High Court Judges in getting medical facilities from Government hospitals due to their residence in the areas covered by Central Government Health Scheme, not covered by Central Government Health Scheme, came to the light with the case of His Lordship Justice Malte.

On behalf of Advocates' Association of Western India, I once again express my deepest condolences to the family of Hon'ble Late Justice Malte and wish that may god give strength to the family of Justice Malte to bear this loss.

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**ADDRESS BY SHRI KAIWAN KALYANIWALA,  
PRESIDENT, BOMBAY INCORPORATED LAW SOCIETY,  
AT THE FULL COURT REFERENCE IN THE MEMORY OF  
LATE SHREEKANT CHHAGANLAL MALTE, FORMER JUDGE  
OF THE BOMBAY HIGH COURT, ON 4<sup>TH</sup> MAY, 2022 AT 10  
AM, IN COURT ROOM NO.46, MAIN BUILDING, HIGH  
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**The Hon'ble Chief Justice,**

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Chairman, Bar Council of Maharashtra & Goa**

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President, Bombay Bar Association**

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Vice-President, Advocates' Association of Western  
India**

**Esteemed Senior Advocates and other learned members  
of the Bar,**

**Bereaved Members of the Malte family,**

**Members of the Registry and the staff,**

**Ladies and Gentlemen!**

I concur with the sentiments of my Lord the Chief Justice, and the feelings that have been expressed by my colleagues at the Bar.

Justice S. C. Malte hailed from Jalgaon where he practiced as an Additional District Government Pleader and Additional District Public Prosecutor before he was appointed as a District Judge in 1982. Prior to his elevation as a Judge of this Hon'ble Court in 1994, Justice Malte served as the

Secretary-cum-Legal Advisor to the Government of Maharashtra. Upon his transfer from the Bombay High Court, Justice Malte also served as a Judge of the Punjab and Haryana High Court until his retirement in 1998. Post his retirement, Justice Malte settled down in Aurangabad where he continued to serve social causes. We honour Justice S. C. Malte for having dedicated his entire working life to the cause of justice.

On behalf of the Bombay Incorporated Law Society, I express condolences on the sad demise of Justice S. C. Malte. Our heartfelt condolences to the members of his family.

May his soul rest in peace.

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